

**Replacement cost of IBP**

2278. SHRI DIPANKAR MUKHERJEE: Will the Minister of DISINVESTMENT be pleased to state:

- (a) the details of replacement cost of IBP (approximately);
- (b) the depreciated replacement cost of IBP;
- (c) whether valuation of land and buildings of all IBP retail outlets have been assessed before disinvestment; and
- (d) if not, the reasons therefor?

THE MINISTER OF STATE OF THE DEPARTMENT OF DISINVESTMENT (SHRI ARUN SHOURIE): (a) to (d) As part of the process of disinvestment. Government registered valuers have been appointed for valuation of assets of IBP Co. Limited including the land and buildings of all IBP owned retail outlets. Since the reports of the valuers would be one of the inputs for determination of the enterprise value and for benchmarking price for shares proposed to be disinvested and the reports of the valuers would be opened when financial bids are called, as per approved procedure, it is not possible to indicate the details of the replacement cost, depreciated replacement cost etc., at this stage.

**News-item "CAG criticizes PSU evaluations"**

2279. SHRI DIPANKAR MUKHERJEE: Will the Minister of DISINVESTMENT be pleased to state:

(a) whether Government's attention has been drawn to a newsitem captioned "CAG criticises PSU evaluations" which appeared in the Times of India, dated 23rd July, 2001;

(b) if so. Government's reaction thereto;

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(c) whether Government are reviewing their valuation methods in view of the CAG Report;

(d) if not, the reasons therefor;

(c) whether the final Report of CAG is being placed in Parliament for debate, as assured in Rajya Sabha on 27th February, 2001; and

(e) if not, the reasons therefor?